

**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 25.07.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 45/14	IA 4/17 along with CA 1/15 in TP 63/16	Hearing	397/ 398	Catherine Cairey Remo nnay Vs. M/s. Bhafra Spirits Pvt. Ltd. & 2 Ors

SL. NAME (IN CAPITAL)  
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

1. SHIVANI DEVAYYAK  
(9845044342)

Petitioner  
Ms. Catherine Carey  
Remonray

Shivani D.K.

2. B. Rajeshwara Rao  
(9481304679)

Respondents


B. Rajeshwara Rao


3. P.B. APPIAL  
9845015216

Respondents

Counsel for petitioner is present. IA 04/17 is taken up today. Objections are filed in IA No.04/17. Counsel for petitioner requested time to file rejoinder in IA No.04/17.

Time granted till 21.08.2017.

  
MEMBER (J)

  
MEMBER (T)